

(a) the names of the States where Youth Parliaments are organised by his Ministry;

(b) whether there is any proposal to popularise Youth Parliament throughout the country; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L.BHAGAT): (a) Youth Parliaments are organised by the States themselves. Ministry of Parliamentary Affairs only provides literature, guidance and financial assistance.

(b) and (c). Kendriya Vidyalayas in all the States are to be covered during 1989-90. All the States have been advised to participate in the national Youth Parliament Quiz Contest. These contests are to be telecast from November onwards.

Facilities to Extra Departmental Employees

5596. SHRI C. JANGA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Extra Departmental Branch Postmasters are getting less emoluments than some of their subordinates; if so, what steps are being taken to remove this anomaly;

(b) whether Government have granted separate hourly rates to Extra Departmental Delivery Agents doing postman job as recommended by the Savor Committee; if not the reasons therefor;

(c) whether Government propose to grant various advances to Extra Departmental employees at par with the regular employ-

ees; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS (SHRI
GIRIDHAR GOMANGO): (a) No, Sir. In the extra departmental branch post offices, the extra departmental employees have separate functions to perform. While for their functions the extra departmental agents are attached to the Branch Post Office, the controlling Officer of all extra departmental agents is Inspector of Post Offices or Superintendent of Post Offices.

The allowances of the extra departmental employees are fixed on the basis of their workload. As such there is no anomaly in the emoluments of Extra Departmental Branch Postmasters.

(b) No, Sir. The recommendations of the Committee on extra departmental system for payment of pro-rata wages to extra departmental agents has not been accepted by Government. A minimum of 40 points workload has been accepted for ED Branch Postmasters and a minimum of Rs. 240/- p.m. has been ensured to each and every EDA (other than ED BPM) irrespective of the workload. The formulation of pro-rata wages cannot be applied in this system where emoluments have been fixed in an entirely different working system.

(c) and (d). No, Sir. The extra departmental agents are part time employees and they cannot be treated at par with regular departmental employees.

[Translation]

Automatic Telephone Exchanges in Bihar in Eighth Plan

5597. SHRI S.D. SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cities in Bihar having automatic telephone exchanges;

(b) the criteria for installing automatic/electronic exchanges; and

(c) the names of cities in Bihar where automatic/electronic exchanges are proposed to be installed during the Eighth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) There are 375 automatic exchanges out of which 80 are in Cities.

(b) (i) During the Seventh Five Year Plan the criteria for installation of automatic/electronic exchanges is as follows:

- Automatisation of all District Headquarters.
- Conversion of CBM Exchanges in the range of 400-800 lines to Max- II exchanges.
- Conversion of CBM exchanges with capacity greater than 800 lines as on 1.4.85 into Max- I exchanges.

(ii) The criteria in the proposed Eighth Plan for automatisation is to convert all manual exchanges into automatic exchanges by the end of Eighth Five Year Plan.

(iii) The electronic exchanges are allotted to replace existing manual/electro-mechanical exchanges to improve the quality of service and extend modern telecom. facilities.

(c) Names are given in the statement below.

STATEMENT

The following are the names of the cities where automatic/electronic exchanges are proposed to be installed during 8th Plan. Subject to availability of equipment.

1. Patna
2. Ranchi
3. Dhanbad
4. Loyabad
5. Sinidih
6. Gopalganj
7. Raxaul
8. Khagaria
9. Kishanganj
10. Pakur
11. Sahibganj
12. Godda
13. Madhepura
14. Jehanabad
15. Lohardaga
16. Gumla
17. Aurangabad
18. Jhumri Tehlia
19. Sita Marhi
20. Barauni
21. Darbhanga

22. Thakurganj

23. Salmari

24. Kasba

25. Belsand

26. Sherghati

27. Nalanda

28. Madhuban

29. Rajgir

30. Kudra

31. Barachakia

32. Sonapur

33. Marauwa

34. Daka

35. Sugauli

36. Areraj

37. Ram Nagar

38. Narkatiaganj

39. Lauria

40. Masrak

41. Guru Bazar

42. Sakri

43. Laukaha

44. Nirmali

45. Ghoghadiha

46. Waini

47. Pusa

48. Katori

49. Rosera

50. Janakpur Road

51. Barangania

52. Runisaidpur

53. Sheohar

54. Kodarma

55. Bundu

56. Moor:

57. Banmanki

58. Jogbani

59. Warsaliganj.

*[English]***Life Saving Equipment in Coal Mines**

5598. SHRI ANANTA PRASAD SETHI:
Will the Minister of ENERGY be pleased to state:

(a) whether there is an acute shortage of mines rescue apparatus and other life saving equipments in the mines rescue stations under the control of subsidiary companies of the Coal India Limited;

(b) if so, the details thereof; and

(c) the action taken to procure the equipments in order to have fully equipped rescue stations?